

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 890 of 2020**

**IN THE MATTER OF:**

**Union Bank of India**

**...Appellant**

**Versus**

**Siripuram Developers Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Alok Kumar, Ms. Drishti Harpalani, Mr. Sai Kaushal and Ms. Somya Yadav, Advocates**

**For Respondents :**

**Mr. Krishna Dev J., Advocate for R-1 to R-4  
Mr. Satendra K. Rai, Mr. Sutanu Sinha and Mr. Nirav Shah, Advocates for R-5**

**O R D E R**

**(Through Virtual Mode)**

**19.11.2020** All the Respondents have been served. Mr. Krishna Dev J., Advocate appears on behalf of Respondent Nos. 1 to 4. Mr. Nirav Shah, Advocate appears on behalf of Respondent No. 5 (Liquidator). Reply affidavit on behalf of Respondents may be filed within two weeks. Rejoinder thereto, if any, may be filed within two weeks thereof. Learned counsels for the parties may also file their short written submissions, not exceeding three pages, along with their pleadings.

Post the matter 'for Admission (After Notice)' on **8<sup>th</sup> January, 2021**.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

/ns/gc/